

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5073
ANSWERED ON:26.04.2013
INTERNAL AND EXTERNAL DEBT
Joshi Shri Mahesh

Will the Minister of FINANCE be pleased to state:

- (a) the details of the internal and external debt on the Union Government during each of the last three years and the current year, agency-wise;
- (b) the payment made as principal and interest, separately during the said period, agency-wise;
- (c) whether the targets fixed in this regard have been achieved;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the measures taken/proposed to be taken by the Government to reduce the debt burden of the country?

Answer

MINISTER OF STATE IN THE (SHRI NAMO NARAIN MEENA) MINISTRY OF FINANCE

(a): The internal and external debt of the Union Government at the end of the last three years is as under:

(Rs. crore)

	2010-11	2011-12	2012-13	2013-14
	(Prov)	RE	BE	
Internal Debt	2667115	3216622	3734602	4303310
External Debt #	157639	170088	172302	182862

Balances are according to book value.

Agency wise detail of outstanding is not maintained for internal debt, however, agency wise detail of outstanding external debt is given below:

(Rs. crore)

	ADB	IBRD	IDA	IFAD	France	Germany	Japan	Others
2010-11	30250	38343	54334	516	-2181	1930	31362	3085
2011-12 (Prov)	33840	39010	57587	611	-2403	2843	36245	2355
2012-13 (RE)	37046	38862	55888	709	-2626	2897	38329	1197
2013-14 (BE)	41746	39038	55340	860	-2794	2887	45605	180

(b): The payment made towards principal and interest in the last three years for internal and external debt is as under:

I. Internal Debt:

(Rs. crore)

	2010-11	2011-12	2012-13	2013-14
Payment				
Principal	2803000	3482343	3285630	3997162
Interest on	201841	242769	286110	334755

Internal Debt

II. External Debt:

(Rs. crore)

	ADB	IBRD	IDA	IFAD	France	Germany	Japan	Others
Prinicpal								
2010-11	814	2121	3834	50	209	416	3275	1055
2011-12(Prov)	1084	2392	4324	54	226	578	3754	1174
2012-13 (RE)	1538	3009	5094	61	225	891	4260	1198
2013-14 (BE)	1846	3341	5382	65	198	1005	4188	1061
Interest								
2010-11	236	313	854	12	38	124	1254	325
2011-12(Prov)	235	350	1000	14	37	153	1382	530
2012-13 (RE)	433	496	1065	15	34	188	1512	330

(c) and (d): Repayment of Debt and Interest Payment are charged expenditure on the consolidated Fund of India in terms of Article 112(3)(c) of the Constitution of India and are treated as non plan expenditure. Provisions on these accounts are only on actual need based. There does not exist a single occasion of default in payment of Principal or Interest payment. The payments have been released as and when due.

(e): The Central Government has been following a comprehensive strategy to moderate growth in public debt through a policy of fiscal rectitude inter alia, including recourse to lower cost borrowings, phased introduction of active consolidation of debt, emphasise on raising funds on concessional terms and from less expensive sources with longer maturities, monitoring short term debt and encouraging non-debt creating capital flows. The Central Government has also set up a Middle Office in order to have a more prudent management of government debt.